

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 115 OF 2017

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Birla Textile Mills & Ors.

.. Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors.**

.. Respondent(s)

Counsel for the Appellant(s) : Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Ms. Swapna Seshadri
Ms. Aadishree Chakrawarthy
Mr. Amal Nair for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2019.**

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson